

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

704/252/ND/2018

IN THE MATTER OF:

M/s FM Legal Circle Services Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 17.01.2019

Coram:

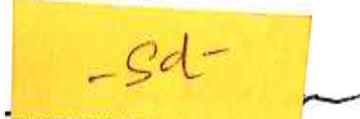
Ms. Ina Malhotra,  
Hon'ble Member (Judicial)  
Ms. Deepa Krishan,  
Hon'ble Member (Technical)

For the Applicant : Mr. Dhanajaya, Advocate  
For the Respondent :  
For the ROC : Ms. Kusum Yadav, Advocate

ORDER

Request for adjournment is made on behalf of the appellant. To come up on

12.02.2019.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(INA MALHOTRA)  
MEMBER (JUDICIAL)

Varinder Kumar